



The High Court of Kerala

057191

Kochi- 682 031
Dated- 5.7.2019

Proceedings

High Court establishment- refixation of number of posts of Assistant Registrar(H.G.) and Assistant Registrar - orders issued.

Read: 1. G.O(Ms)No. 142/2018/Home dated 4.9.2018.
2. G.O (Ms) No.284/90(23)/Fin dated 26.4.1990.
3. G.O(P)No. 257/2011/Home dated 18.11.2011.

Order No. A5- 44403/2018 (1)

As per the Government Order read (1) above, Government have inter alia sanctioned three additional posts of Assistant Registrar in the High Court. Prior to sanctioning of the additional posts, the total cadre strength of Assistant Registrars in the High Court was 25 [12 in the category of Assistant Registrar(H.G.) and 13 in the category of Assistant Registrar]. With the addition of three posts as above, the total cadre strength of Assistant Registrar has risen to 28.

As per appendix V of the Government Order read (3) above, the ratio between Assistant Registrar and Assistant Registrar(H.G.) has been prescribed as 1:1.

As per the Government Order read (2) above, the cadre strength of higher and lower grades of gazetted posts will be fixed with reference to the total number of posts- both permanent and temporary, but temporary posts existing for less than six months as on 1st January and 1st July of every year will be excluded and periodical changes in between ignored. The three posts of Assistant Registrars sanctioned as per the G.O. read (1) above have completed more than six months of existence, as on 1.7.2019.

In the circumstances, the number of posts of Assistant Registrar (H.G) and Assistant Registrar in the High Court establishment is refixed with effect from 1.7.2019 as follows:

Assistant Registrar (H.G)	: 14
Assistant Registrar	: 14

(By Order)


K. Haripal
Registrar General

To

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General(A&E), Kerala, Thiruvananthapuram
The Director and Additional Director of the Kerala Judicial Academy, Athani

p.t.o

The Joint Registrars, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The G (Accounts- I, II and III) Sections, High Court.
The I.T. Section, High Court (**For publishing in the High Court Website**)
The A7 and A8 Seats, High Court.
The Administrative Records Section, High Court
The File/Stock file.